

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-226-2020

IN

LD-VC-CW-102-2020

Confraria de Nossa Senhora ... Applicant
In
Mrs. Imelda Dias Souza e Silva Petitioner
Versus
State of Goa & Ors. ... Respondents

Mr. Shivan Desai and Mr. Sufiyan Sayed, Advocates for the Applicant.
Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional
Government Advocate for the Respondent No. 1.
Mr. Parag Rao, Advocate for the original Petitioner.
Mr. S. Karpe, Advocate for Respondent No.2.
Mr. A. D. Bhohe, Advocate for Respondent No.3.

**Coram:- DIPANKAR DATTA,CJ &
M. S. SONAK, J**

Date:- 22nd December, 2020

P.C.

Place this matter for final disposal in the week commencing
from 18th January, 2021.

2. The pleadings to be completed latest by 11th January, 2021.
3. In view of the aforesaid, the Civil Application is disposed of.

M. S. SONAK, J

CHIEF JUSTICE

at*